

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 13484 of 2014-DB

[Arising out of Order-in-Original/Appeal No AHM-EXCUS-001-APP-29-34-2014-15 dated 15.07.2014 passed by Commissioner of Central Excise-AHMEDABAD-I]

Commissioner of Central Excise, Ahmedabad-i

.... Appellant

VERSUS

Rupal Engineering Company

.... Respondent

APPEARANCE :

Shri Prakash Kumar Singh, Superintendent (AR) for the Appellant - Revenue
None for the Respondent-Assessee

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISON: 20.02.2023

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
13479 of 2014.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

KL